

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.222
CP/6(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on 11/08/2023

Coram:

Mr. Mahendra Khandelwal, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Dhruvin Dossani, Ld. Adv. for Mr. Masoom K Shah,
Ld. Adv.

For the Respondent

:Mr. Kunal Sharma, Ld. PCS i/b. Mr. Vinit Nagar, Ld. PCS

ORDER

Learned Counsel Mr. Dhruvin Dossani appears for the Applicant.

The pleadings are complete.

List for hearing before the Regular Bench on 06.10.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Swetambary

-Sd-

**MAHENDRA KHANDELWAL
MEMBER (JUDICIAL)**